

National Company Law Tribunal

Allahabad Bench

CP NO.9(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY: Vijay Construction(India) Pvt Ltd

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mr Vivek Kohli	Advocate	for respondents	Anurag Singh
2.	Anurag Singh			
3.	Harshit Agarwal	Adv	Petitioner	Hardish

Order dated 25.01.2017

CP No. 9(ND)/2015 Vijay Construction (India) Pvt Ltd

Heard both sides. Learned Counsel for the respondents raised the question of urgency as was raised on 14.12.2016. Certain documents sent by the Bank are now filed whereas Learned Counsel for petitioner seeks time to take instructions on the documents. Both sides shall file the documents of respective cases within one week and the matter will be heard finally along with the pending applications on 10.02.2017 without fail.

List on 10.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 25.01.2017